

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)
PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.05.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)/101/9/AMR/2022		9 of IBC	Shree Balaji Corporation Vs. BGR Energy Systems Limited

ORDER

Mr.Sanyam Jain, Counsel for the OC present. Mr. Sankar Narayanan Gopalan, representative of the CD present and submits that they have sent reconciled statement to the OC. The counsel for the OC submits that they have not received any such statement. The representative of the CD shall coordinate with the OC and report with regarding to the dispatching of the said statement to the OC by the next date of hearing. List the matter on 29.05.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN